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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 21/02/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/1/2017
NAME OF THE PETITIONER(S) : ABHIJIT SURLAKER
NAME OF THE RESPONDENT(S) : AVEDA INFO TECH PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
(1)	Cibi Vishnu T.V.P. Saivihari	Counsel for Petitioner	T.V.P. Saivihari
2)	S. GIRITHARAN	COUNSEL for R2 & R3	

ORDER

Counsels representing both the parties are present. Time extended at request of counsel for respondents for submitting final arguments. Put up on **07.03.2017 at 2.30 P.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)